GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

STARRED QUESTION NO:117 ANSWERED ON:15.07.2014 NATIONAL CROP INSURANCE PROGRAMME Singh Shri Ganesh;Singh Shri Ravneet

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of farmers covered under the National Crop Insurance Programme (NCIP), State/UT-wise;
- (b) whether the Government has made any assessment of the loss suffered and compensation to be paid in various States in regard to NCIP:
- (c) if so, the details thereof along with the States which have furnished claims for the compensation under NCIP, State/UT-wise; and
- (d) the details of the amount disbursed to various States including Madhya Pradesh against the claims during each of the last three years and the current year?

Answer

MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH)

- (a) to (d): A statement is laid on the Table of the House. STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 117 DUE FOR REPLY ON 15TH JULY, 2014.
- (a) to (d): State-wise details of number of farmers covered under National Crop Insurance Programme (NCIP) and claims admissible thereunder in respect of Rabi 2013-14 are at Annexure-I. State/UT-wise claims disbursed under National Agricultural Insurance Scheme, Pilot Modified National Agricultural Insurance Scheme (MNAIS) and Pilot Weather Based Crop Insurance Scheme (WBCIS) for the years 2011-12, 2012-13 and Kharif 2013, are at Annexure-II.